GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 3981 TO BE ANSWERED ON 04/04/2025

PRADHAN MANTRI AWAAS YOJANA- GRAMIN (PMAY-G) IN ASSAM

3981 MS. SUSHMITA DEV:

Will the Minister of Rural Development be pleased to state:

- (a) the total funds allocated and utilised under Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) since 2020, State-wise;
- (b) the number of houses sanctioned, constructed, and delivered under PMAY-G in Assam since 2020, district-wise;
- (c) the manner in which Government is identifying the beneficiaries under PMAY-G given the outdated Census 2011; and
- (d) the number of beneficiaries in Assam under PMAY-G who remain without houses due to funding shortages or other constraints?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

- (a): The details of State wise funds released and funds utilized under PMAY-G since FY 2020-21 to FY 2024-25 is given at **Annexure I**.
- (b): The details of district-wise houses sanctioned and houses completed under PMAY-G in the state of Assam since FY 2020-21 to FY 2024-25 is given at **Annexure II**.
- (c): The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC) 2011. These criteria are applied on SECC 2011 database and a system generated priority list of households from the database was deliberated upon in Gram Sabha meetings. After due verification by the Gram Sabhas and completion of Appellate Process, Gram panchayat-wise Permanent Wait List (PWL) is prepared. Thereafter, Awaas+ survey was conducted during January 2018 to March 2019 to identify those beneficiaries who, though are eligible for inclusion in PWL, but claimed to be left out from the SECC 2011. In this exercise, the States/UTs uploaded details of additional households, which were also subjected to Gram Sabha verification and Appellate Process.

Further, it is also informed that the Union Cabinet has approved the extension of PMAY-G for 5 more years (FY 2024-25 to 2028-29) to provide assistance for the construction of 2 crore additional rural houses. In accordance with the approval of the Union Cabinet, a new survey is also being conducted for identification of additional eligible households by the States/ UTs including the State of Assam using eKYC face based authentication through the Awaas+ 2024

mobile app and with modified exclusion parameters. The timeline for completion of this survey has been extended till 30th April 2025. The modified exclusion parameters being used in the new Awaas + 2024 survey are as under;

- Step 1: Exclusion of pucca houses- All households living in houses with pucca roof and/or pucca wall and households living in houses with more than 2 rooms are filtered out.
- Step 2: Automatic Exclusion—From the remaining set of households, all households fulfilling any one of the 10 parameters listed below are automatically excluded:-
- 1.Motorised three/four-wheeler
- 2. Mechanised three/ four-wheeler agricultural equipment
- 3. Kisan Credit Card with credit limit of ₹50,000 or above
- 4. Household with any member as a Government employee
- 5. Households with non-agricultural enterprises registered with the Government
- 6. Any member of the family earning more than ₹15,000 per month
- 7. Paying income tax
- 8. Paying professional tax
- 9. Own 2.5 acres or more of irrigated land
- 10. Own 5 acres of more of unirrigated land
- (d): The SECC based PWL of the State of Assam has been saturated by allocation of targets. Further, from Awaas+ 2018 list, out of the total eligible beneficiaries of 14,84,150, a target of 11,06,734 has already been allocated to the State. 3,77,416 eligible beneficiaries are remaining in Awaas+ 2018 survey list for the State of Assam as on date.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION No. 3981 TO BE ANSWERED ON 04.04.2025 REGARDING "PRADHAN MANTRI AWAAS YOJANA - GRAMIN (PMAY-G) IN ASSAM"

(Rs. in cr)

C a	Ctata	Total Central Share	e Total
Sno.	State	Released	utilization*
1	Arunachal Pradesh	376.04	422.05
2	Assam	23,686.98	24,301.88
3	Bihar	19,572.62	33,025.00
4	Chhattisgarh	7,703.99	9,827.13
5	Goa	0	1.98
6	Gujarat	3,653.56	5,274.51
7	Haryana	191.02	248.91
8	Himachal Pradesh	1,052.29	876.16
9	Jammu And Kashmir	3,474.43	3,725.51
10	Jharkhand	6,835.27	11,293.72
11	Kerala	138.42	334.59
12	Madhya Pradesh	19,969.61	28,124.72
13	Maharashtra	10,001.76	13,711.25
14	Manipur	653.12	544.60
15	Meghalaya	1,978.91	2,089.92
16	Mizoram	258.50	273.72
17	Nagaland	476.38	529.93
18	Odisha	10,652.47	16,345.25
19	Punjab	411.63	448.91
20	Rajasthan	5,979.04	10,864.07
21	Sikkim	3.12	4.71
22	Tamil Nadu	3,207.25	4,918.06
23	Tripura	4,228.06	4,350.87
24	Uttar Pradesh	16,086.31	26,961.40
25	Uttarakhand	685.72	738.66
26	West Bengal	9,498.38	16,679.80
27	Andaman And Nicobar	22.33	16.56
28	Dadra and Nagar Haveli & Daman		110.80
20	and Diu	16.12	110.80
29	Lakshadweep	0	0.01
30	Puducherry	0	0.00
31	Andhra Pradesh	425.75	679.79
32	Karnataka	632.56	915.64
	Telangana	0	0.00
34	Ladakh	21.99	20.60
	Total	1,51,893.64	2,17,660.83

^{*}Utilization includes State share also

(State of Telangana and UT of Puducherry do not implement PMAY-G)

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA UNSTARRED QUESTION No. 3981 TO BE ANSWERED ON 04.04.2025 REGARDING "PRADHAN MANTRI AWAAS YOJANA - GRAMIN (PMAY-G) IN ASSAM"

SNo District Name	Houses Sanctioned	Houses Completed
1 Bajali	20,397	14,340
2 Baksa	59,495	46,074
3 Barpeta	1,28,731	1,05,311
4 Biswanath	57,957	35,551
5 Bongaigaon	62,413	53,981
6 Cachar	1,04,074	72,184
7 Charaideo	12,790	7,324
8 Chirang	49,131	42,663
9 Darrang	74,350	58,101
10Dhemaji	67,951	51,038
11 Dhubri	1,16,388	88,206
12 Dibrugarh	36,564	26,204
13 Dima Hasao	13,180	6,704
14 Goalpara	76,044	63,347
15 Golaghat	68,187	45,513
16 Hailakandi	52,394	34,849
17 Hojai	54,797	42,635
18 Jorhat	32,549	23,350
19 Kamrup	1,03,802	76,613
20 Kamrup (Metro)	10,635	8,226
21 Karbi Anglong	40,462	21,984
22 Karimganj	72,003	49,884
23 Kokrajhar	83,507	68,002
24 Lakhimpur	69,668	48,163
25 Majuli	17,786	13,678
26 Morigaon	1,04,584	81,924
27 Nagaon	1,30,420	95,042
28 Nalbari	54,349	40,124
29 Sivasagar	34,865	18,430
30 Sonitpur	54,278	34,839
31 South Salmara-Mankachar	60,800	52,069
32 Tamulpur	38,519	30,365
33 Tinsukia	35,651	16,960
34 Udalguri	81,044	65,107
35 West Karbi Anglong	18,246	7,812
Total	20,98,011	15,46,597
